

(c) which of them have been accepted?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) One

(b) and (c) A statement is laid on the Table [See Appendix I, annexure No 63]

#### Shipping Service

**337. Shrimati Ila Palchoudhuri:** Will the Minister of Transport and Communications be pleased to state

(a) the total tonnage in dead-weight of machinery plants and other commodities separately imported on account of the Central and State Governments and for the various undertakings owned, controlled or managed by them during each of the financial years ended 31st March, 1958 and 1959,

(b) the total quantity of these commodities carried by Indian and foreign ships separately during each of the financial years, and

(c) the total freight paid for these imports to Indian and foreign ships separately during each of the financial years?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) to (c) Information is being collected and will be placed on the Table of the Lok Sabha as soon as possible

#### Train Accident near Kathgodam

**338. Shri S. A. Mehdi:** Will the Minister of Railways be pleased to state

(a) whether an accident took place between Kathgodam and Haldwani on the 2nd October, 1959,

(b) if so, the details thereof, and

(c) the results of the enquiry?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) and (b) On 2nd October, 1959 at about 02 30 hours Down Ballast train No 2

entered Catch Siding and dashed against the dead-end at Haldwani station on the Kathgodam-Bhojpur section of N F Railway. As a result, the tram engine and three vehicles next to it capsized and one more vehicle derailed. One driver who was in the Rest Van of the train was killed instantaneously. The Engine crew consisting of 3 persons and 4 outsiders who were at that time in the huts built unauthoris:dly at the site of the accident also sustained injuries.

(c) Damage to the Railway property was estimated at Rs Seventeen thousand only. The cause of the accident is under investigation.

12 hrs

#### MOTION FOR ADJOURNMENT

##### HOLD-UP OF TRAIN BY DELHI STUDENTS

**Mr Speaker:** I have received notice of an adjournment motion from Shri Vajpayee regarding obstruction of a train by 2000 students here, which appeared in the front pages of the newspapers. What is the trouble due to?

**Shri Vajpayee (Balrampur) rose**

**Mr. Speaker:** There is no explanation necessary from the hon Member. I am asking the hon Minister.

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** Yesterday No 33 UP New Delhi-Amritsar Passenger left New Delhi about 11 minutes late and arrived at Shahdara 20 minutes late. There was a crowd of students. They would not allow the train to start. In the first instance, we thought that they were protesting against the late arrival of the train. Later on, they said 'No, our demand is that an additional train must be run'. The line capacity between Delhi and Ghaziabad is very limited. There are very extensive engineering and signalling works going on. In fact, we are finding it extremely difficult to run the number of

[Shri Shahnawaz Khan]

trains that we are running at present, and it is likely that at some stage we may have to curtail one or two trains. So the question of introducing an additional train has been very thoroughly examined and it is just not possible at this stage. When the works are completed, then of course we may be able to run some more trains.

That was their demand. They stopped the train for about 5—6 hours. Then the District Magistrate went there and talked to them. Luckily better sense prevailed and they allowed the train services to resume at 12.10.

**Shri Dasappa** (Bangalore): Holding up how many other trains?

**श्री वाजपेयी :** सवाल यह नहीं है कि विद्यार्थियों ने जो कुछ किया वह अच्छा किया और उसका समर्थन किया जाय। सवाल यह है कि यदि रेलवेज कोई नई रेलगाड़ी चला सकती तो दिल्ली से जो हजारों विद्यार्थी उत्तर-प्रदेश और पंजाब को जाते हैं क्या उनके लिए कोई वैकल्पिक यातायात का साधन सरकार तय नहीं कर सकती? क्या सरकार मोटर बसों की व्यवस्था नहीं कर सकती? पिछले महीने सोनीपत जाने वाले विद्यार्थियों ने...

**Mr. Speaker:** I do not allow the hon. Member to go on speaking before I give my consent to this adjournment motion. I have allowed him an opportunity to speak on the limited question before the House. Evidently the hon. Member wants to ask if any other method of providing transport for these students cannot be thought of, though it may not be possible for the railways to run more trains.

**Shri Shahnawaz Khan:** The only other method is for the students to move by road—travel by buses. We shall welcome that very much.

**Some Hon. Members** rose—

**Mr. Speaker:** There is nothing more that need be said on this. Everything

that is possible is being done. The students, who are going to be the future administrators of this country ought not to take the law into their own hands, obstructing not only themselves but other passengers. This is not the way in which the students ought to behave. They can certainly make representations. The parents are equally interested in seeing that the students go to the schools and colleges. Students do not drop from heaven. The parents are interested as much in them. This kind of encouragement should not be given to students. I would not have allowed this but for the fact that 2000 students took part in it. I will not tolerate recurrence of any such thing by any students. On the other hand, the students must behave properly. They are going to take charge of the administration one day.

I disallow this adjournment motion.

**Shri Barrow** (Nominated—Anglo-Indians): May I seek a clarification?

**Mr. Speaker:** No clarification is necessary. Everything is clear.

12.05 hrs.

PAPERS LAID ON THE TABLE

FURTHER LETTERS EXCHANGED BETWEEN GOVERNMENTS OF INDIA AND CHINA

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** I beg to lay on the Table a copy each of the letters exchanged between the Prime Minister of India and the Prime Minister of China after issue of the White Paper No. II on India-Chinese relations which was laid on the Table on the 16th November, 1959. [Placed in Library, See No. LT-1685/59].

**Shri Bimal Ghose** (Barrackpore): It must be circulated to us.

**Shri Jawaharlal Nehru:** Yes, it will be circulated.